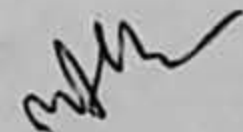


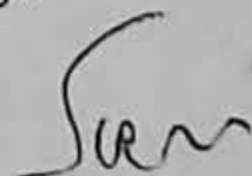
O.A. No. 924/001128/8/00

Hon. Mr. S. K. P. Nagri, J.M.
 Hon. Mr. M. P. Singh, A.M.

Shri B. Tiwari for the applicant. Heard on the point of admission. The applicant has come up with a prayer to set aside the medical certificate dated 03.12.1998, copy of which has been annexed as annexure A-1.

Heard and perused the impugned document, which is a certificate issued by a team consisting of 3 Medical Officers. This certificate mentions that the applicant did not cooperate at the time of medical examination by this team and was also advised to appear in the next week after the examination as per impugned certificate. There is nothing from the side of the applicant that he complied with the advice by the Doctors and appeared before them on the date, when he was required to appear again and thereby any ground to assail this certificate is because of non-cooperation of the applicant and now he cannot be provided any relief by setting aside this medical certificate, as prayed for. The O.A. is dismissed at admission stage being devoid of merits.


 A.M.


 J.M.

